

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO.1137  
TO BE ANSWERED ON 2<sup>nd</sup> MARCH, 2016**

**VERIFICATION OF CUSTOMERS**

†1137. SHRIMATI RANJANBEN BHATT:  
SHRI RAJENDRA AGRAWAL:  
SHRI RAJESHBHAI CHUDASAMA::

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is considering to make it mandatory to link mobile SIM connections with Aadhaar card number to keep a check on SIM users and curb the misuse of mobile phones for any terrorist act, extortion or any other offence;
- (b) if so, the details thereof;
- (c) whether any fresh guidelines in this regard have been issued to the mobile operators in the country;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be implemented?

**ANSWER**

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

(a) to (e) The Department of Telecommunications has issued instructions on 16.10.2014 & 29.12.2014 to the Telecom Service Providers for collecting 'Aadhaar' numbers alongwith mobile 'Customer Acquisition Form' and storing the same in the database alongwith other data by telecom service operators. These instructions have come into operation with immediate effect and are applicable for SIM connections to be sold after the issuance of instructions. As such, Aadhaar Card is not mandatory for obtaining a mobile connection.

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